

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 02
IA No. 245/JPR/2024
IB- 612(ND)/2018
TA No. 86/2018
Under Section 9 of IBC, 2016

In the matter of:

M/s Krishna Sales Corporation ... Operational Creditor/Applicant

Versus

M/s. The Rajasthan Industrial Gases Ltd.

... Corporate Debtor/Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER


Present Through Video Conferencing: -


For the Liquidator : Abhishek Sinha, Adv.

ORDER

IA No. 245/JPR/2024

Heard Mr. Abhishek Sinha, Adv. appearing on behalf of the Liquidator. This is Second Progress Report filed on behalf of Mr. Anurag Nirbhaya, Liquidator under Regulation 15(1)(c) & 15(1)(b) of IBBI (Liquidation Process) Regulations, 2016 for quarter ended on 31.03.2024. This report is taken on record subject to just exceptions. IA No. 245/JPR/2024 stands disposed of accordingly.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

May 01, 2024